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(ख) यदि हां, तो इस मामले पर ग्रंतिम निर्णय कब तक हो जाएगा?

### ABROGATION OF ARTICLE 370 OF THE CONSTITUTION

\*104. SHRI PRAKASH VEER SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to bring forward a bill to amend the Constitution to abrogate article 370 of the Consti-tion which accords special status to the State of Jammu and Kashmir; and
- (b) if so, by when a final decision is likely to be taken in the matter ?]

गृह मंत्री (श्री चरण सिंह): (क) जी नहीं, श्रीमान।

# (ख) प्रश्न नहीं उठता है।

tITHE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No, Sir.

(b) Does not arise.]

## SMALL NEWSPAPERS PUBLISHED FROM KARNATAKA

\*105. SHRI F. M. KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the names of the small newspapers published from Karnataka in different languages and the places from which these are being published; and
- (b) the annual financial assistance which the Central Government give to these newspapers at present'?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) A statement is laid on the Table of the House. [See Appendix CI Annexure No. 13].

t[ ] English translation.

(b) The Central Government does not provide any financial assistance to newspapers.

to Questions

#### BOUNDARY DISPUTES BETWEEN STATES

\*106. SHRI BIPIN PAL DAS:

SHRI VITHAL GADGIL SHRI SARDAR AMJAD ALI: **DEVENDRA** NATH DWIVEDI: SHRI KRISHNARAO DHULAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have made any fresh attempts to solve the boundary disputes between (i) Maharashtra and Karnataka: (ii) Punjab and Haryana; (iii) Karnataka and Tamil Nadu and (iv) Karnataka and Kerala;
- (b) if so, what are the details in this
- (c) whether Government have accepted the Pataskar formula or any other formula to form the basis for resolving boundary disputes between the States particularly the long between standing boundary dispute Maharashtra and Karnataka; and
- (d) if the reply to part (c) above be in the negative, what efforts Government have made to work out an acceptable formula for resolving the disputes?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d) The whole matter regarding boundary disputes between States has still to be reviewed by this Government. However, we are unaware of the existence of any boundary dispute between the States of Karnataka and Tamil Nadu.

## RURAL INDUSTRIES PROJECTS IN BIHAR

- \*107. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY be pleased to state:
- (a) the progress so far made by the Rural Industries Projects in Bihar;
- (b) whether any survey of the Rural Industries Projects in the State has been undertaken after March, 1977; and